

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 66(ND)/2017

C. A No.

CORAM:


SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017**

NAME OF THE COMPANY : M/S. Lalit Khosla & Ors.
V/s.
SRS Banquets & Resorts Ltd. & Ors.

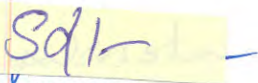
SECTION OF THE COMPANIES ACT: 241/242

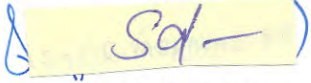
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	RAKESH KUMAR P. K. SACHDEVA	Adv	Petitioner	

ORDER

At the request of the learned counsel for the petitioner, a week's time is granted to take fresh notice to respondents No. 1 to 4.

Post the matter on 20.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R.VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
12.04.2017